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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 86/(MAH)/2013
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES:

Mr. Anilkumar Poddar
V/s.

M/s. Twinn Star Industries Ltd.

SECTION OF THE COMPANIES ACT: 219 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

Order

CA No. 86/219/CLB/MB/MAH/2013

Applicant as well as Respondent are called absent.

This Application is pending since 2013, hence it is hereby dismissed ~~in~~ ⁱⁿ default.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)